IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-70(PB)/2018

IN THE MATTER OF:

D. Mohan RajPetitioner

v.

GN Dairies LimitedRespondent

SECTION: UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

SH. S.K. MOHAPATRA

Hon'ble Member (T)

Presents

For the Financial Creditor: Ms. Liza Baruah, Advocate

Ms. Raddhika Khanna, Advocate

For the Respondent(s):

ORDER

Notice to show cause for 20th February, 2018 to the respondents be issued as to why this application be not admitted. Process dasti.

List the matter on 20th February, 2018.

(M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (TECHNICAL)

09.02.2018 V.Sethi